GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1436

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 4, 1944 (SAKA)

SOCIO-ECONOMIC CASTE CENSUS

1436. SHRI RAJMOHAN UNNITHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the data from the Socio-Economic Caste Census (SECC) of 2011;

(b) whether the Government has any proposal for on using the said data in the coming times, especially in light of the possibility of conducting a caste census;

(c) if so, the details thereof;

(d) whether the Government is of the opinion that a caste census will help in highlighting the contemporary realities pertaining to castes in the country; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The Socio Economic and Caste Census (SECC) 2011 data, excluding the caste data, have been finalised and published by Ministry of Rural Development and Ministry of Housing and Urban Affairs. The SECC reports are available on the portal secc.gov.in. As informed by Ministry of Social Justice and Empowerment, there is no proposal to release the caste data at this stage. (d) & (e): The castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated in the Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.

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